BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P(IB) No. 371/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M.

Name of the Company		State Bank of India -Vs- Orissa Manganese & Minerals Ltd.		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1,	SIDHART	HA SHARNA) Cosposte Dobton	(4)
2	Sumil]	Devoahie	3 RP Su:+7	6/11/2017 6-11-12
				6-11-12

ORDER

Ld. Pr. CA for the corporate debtor is present. Resolution Professional (RP) is not present.

RP is directed to file progress report within 15 days from today.

List on 24/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)